

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2134
TO BE ANSWERED ON 04/07/2019**

Construction of Indoor Sports Stadium

2134. SHRI BALLI DURGA PRASAD RAO:

SHRI BALASHOWRY VALLABHANENI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Ministry has any proposal for construction of Indoor Sports Stadium in Vijayawada, Krishna District of Andhra Pradesh;**
- (b) if so, the details thereof along with funds earmarked for construction of such Sports Stadium;**
- (c) whether there is any proposal to construct multi-purpose Indoor Hall at Stadia Complex, Machilipatnam in Krishna district of Andhra Pradesh with an estimated cost of Rs. 8 crore; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJJU)**

(a) & (b) A proposal for construction of multi-purpose indoor hall at Vidhyadarapuram, Vijayawada, Krishna District, Andhra Pradesh was sanctioned to Sports Authority of Andhra Pradesh under erstwhile Urban Sports Infrastructure Scheme (USIS) on 31.03.2016 with a sanctioned cost of Rs. 6 crore and Rs. 1.20 crore was released as first instalment. This project was cancelled and communicated to Sports Authority of Andhra Pradesh vide letter dated 19.06.2019 as there was no progress in the project even after a lapse of three years and grantee failed to submit the Utilization Certificate (UC) within the prescribed limit as per the General Financial Rules (GFRs).

(c)& (d) A proposal for construction of multi-purpose Indoor Hall at Stadia Complex, Machilipatnam in Krishna district of Andhra Pradesh with an estimated cost of Rs. 8 crore was approved to Sports Authority of Andhra Pradesh under Khelo India scheme vide sanction letter dated 27.09.2017. However no funds could be released due to Utilization Certificate (UC) outstanding against Sports Authority of Andhra Pradesh in respect of grant released during previous years. The approval was cancelled vide letter dated 22.03.2018 as Sports Authority of Andhra Pradesh failed to settle the outstanding UCs even at the end of the financial year 2017-18.
